CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL CP No.187/95 in OA No.2647/92 New Delhi this the 23rd day of January, 1996. Hon'ble Sh. N.V. Krishnan, Acting Chairman Hon'ble Smt. Lakshmi Swaminathan, Member (J) Om Parkash S/o Sh. Harbans Lal Sharma, ... Petitioner through Sh. B.K. Batra, Advocate (By Advocate Sh. B.K. Batra, though none appeared) Versus 1. Sh. V.K. Aggarwal, General Manager, Northern Railway, Baroda House, New Delhi. 2. Sh. Mohd. Zakir Ansari, Divisional Rail Manager, Northern Railway, ... Respondents Moradabad. ORDER (Oral) (Hon'ble Mr. N.V. Krishnan, Acting Chairman) The petitioner is not present, though called twice. On 11.12.95 he stated that his counsel was not well. Since he is not present today the C.P. is dismissed in default. Jeth Comeste, (Smt. Lakshmi Swaminathan) (N.V. Krishnan) Acting Chairman Member (J) 'Sanju'